

environment. The location of each industrial unit shall be on individual merits as a part of the redevelopment scheme. The land tenure will be decided while taking up the units for regularisation.

(b) No, Sir. The Office of Commissioner of Police, Delhi has informed that there is no land grabbing in connivance with local police in Khasra No. 606/364 situated in the area of Police Station of Anand Parbat.

(c) and (d). Yes, Sir. It has been reported that a complaint from Shri Karia Munda, Member of Parliament (Lok Sabha) was received. A Vigilance enquiry was conducted by the Police authorities on the allegations; but, these allegations were not substantiated.

[Translation]

Habibganj Railway Station

166. SHRI SUSHIL CHANDRA VERMA : Will the PRIME MINISTER be pleased to state :

(a) the provision made for the development of the Habibganj railway station situated in Bhopal, Madhya Pradesh during the financial year 1995-96;

(b) the items of work for which the said amount was to be utilized;

(c) the extent to which it has been achieved in the financial and physical terms;

(d) the amount spent so far out of the allocated amount for the year 1995-96;

(e) the layout for the development of the Habibganj railway station in future; and

(f) the amount to be spent for the development of the said railway station in the next year and the items of the development work likely to be undertaken ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). An outlay of Rs. 15 lakhs has been provided in the Budget for 1995-96 for development of coaching terminal facilities at Habibganj Railway Station.

(c) to (f). Information is being collected and will be laid on the Table of the Sabha.

[English]

Disbursement of Pension

167. SHRI JEEWAN SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal for disbursement of army personnel pension through rural banks; and

(b) if so, the steps taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). The proposal for the disbursement of pensions of the army personnel through rural banks was considered by the Ministry of Finance in consultation with the Reserve Bank of India but was not found to be feasible.

Car Shed

168. SHRI SATYAGOPAL MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to construct railway car shed at Panskura Railway Station in the Howrah-Kharagpur section of the South Eastern Railway; and

(b) if so, the time by which it is likely to be constructed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Yes, Sir. The construction of EMU Car Shed at Panskura is in progress and is expected to be completed during 1996-97.

Out of Turn Allotment

169. SHRI DILEEP SINGH BHURIA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether out of turn allotments have been made in relaxation of rules during the last three years;

(b) if so, the details thereof and the reasons therefor;

(c) whether a large number of officers/staff have been working in the Directorate of Estates for 10 years or more;

(d) if so, the details thereof; and

(e) whether the Government propose to transfer such officers/staff in the near future to clean the image of the department ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Yes, Sir.

(b) 1993	2057
1994	2811
1995	908

Out-of-turn allotments have been sanctioned by the competent authority on the basis of reasons advanced by the applicants in their applications. The main reasons cited are :

(i) Illness of the family,

(ii) Exigencies of work,

(iii) Exorbitant rent, etc.;